

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1199
ANSWERED ON:13.08.2013
IPS OFFICERS
Jindal Shri Naveen

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the current procedure adopted by the Government for recruitment of Indian Police Service (IPS) officers;
- (b) whether most of the IPS officers who join the police services are initially aspirants of the Indian Administrative Service (IAS) who could not get the requisite ranking to become IAS officers; and
- (c) if so, the details thereof and the reaction of the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. P. N. SINGH)

(a): There are three methods of recruitment to the Indian Police Service, i.e., through Civil Services Examination, Limited Competitive Examination and by appointments by promotion from among eligible officers of the State Police Services. All these methods of recruitment are made through the Union Public Service Commission.

(b) to (c) The candidates opting for Civil Services Examination are required to indicate their preference of services to the UPSC. On the basis of the preference and the ranks obtained, the allotment of the service is made by the DoP&T. Out of 150 candidates allocated to the Indian Police Service from Civil Services Examination, 2011, 138 candidates opted for Indian Administration Service as their first preference. The choice of the service is based on the individual preferences of the candidate.